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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

CP No.57/2005
OA No.2614/2004

New Delhi this the 7th day of September, 2005

**Hon'ble Mr. V.K.Majotra, Vice Chairman (A)
Hon'ble Mrs. Meera Chhibber, Member (J)**

Mukesh Kumar Meena,
S/0 Shri Ram Niwas Meena,
R/0 A-242, Pocket-00
Sector-2, Rohini Delhi

(By Advocate Shri G.D.Bhandari)

Applicant

VERSUS

1. Smt. Gita Sagar,
Secretary (Education),
Directorate of Education,
Delhi Sachivalaya, I.P.Estate,
New Delhi.
2. Shri Amar Nath,
Secretary,
Delhi Subordinate Services Selection Board,
Vishwas Nagar, Shahdara, Delhi.

Respondents

(By Advocate Shri Vijay Pandita)

O R D E R (ORAL)

(Hon'ble Mrs Meera Chhibber, Member (J)

This CP has been filed alleging disobedience of Tribunal's order dated 29.10.2004. Today when the matter was called out, counsel for

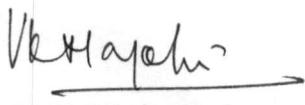


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respondents fairly stated that respondents are shortly issuing the offer of appointment to the applicant. In view of the statement made by the learned counsel for the respondents, this CP is dropped with liberty to the applicant. In case the statement is not honoured, he shall be at liberty to revive the CP by filing an MA. Notices issued to the respondents are discharged.


(Mrs. Meera Chhibber)
Member (J)


(V.K. Majotra)
Vice Chairman (A)

7. 9. 05

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